

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-01-2023 AT 02:30 PM**

**IA (IBC) 1100 & 1398/2022 in Company Petition IB/275/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Gayatri Sea Foods and Feeds Pvt Ltd

...Operational Creditor

**Vs**

Kumar Aquatech Agencies Pvt Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Ms. Mummaneni Vazra Laxmi for the Applicant in IA (IBC) 1398/2022 and IA (IBC) 1100/2022 present.

This being a special bench, matter adjourned to 13.02.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**